

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

..... **FA** No. **546** of 1987.

..... Vs.

Sl.No. of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	4.7.88	<i>ok</i> Notices were issued three but none appears for the applicant. Since no applicant is deemed to sufficient. Case will be before court for hearing on 16.8.88. <i>tol</i>	
	16.8.88	No sitting, adj. to 3.10.88 for hearing.	B
	3/10/88	Hon. D.S. Misra - Am. Hon. G.S. Sharma - Jm None is present for the petitioner despite issuing of several notices in the past. It appears that petitioner is not interested in prosecuting his case. The petition is dismissed in his default. <i>Am.</i>	A/3

Am.

Am.